

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2682  
ANSWERED ON:11.03.2011  
EXPANSION OF CGHS  
Anuragi Shri Ghansyam ;Dias Dr. Charles

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the number of Central Government Health Scheme (CGHS) hospitals and dispensaries in the country, State-wise;
- (b) whether the number of hospitals and dispensaries is adequate in Uttar Pradesh and Kerala keeping in view the number of Central Government Employees working there;
- (c) if so, whether Government proposes to include certain private hospitals on CGHS panel to facilitate the beneficiaries;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether the Government proposes to open new CGHS dispensaries at various places in the country including Uttar Pradesh and Kerala; and
- (f) if so, the details thereof, State-wise?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABIAZAD)

- (a) CGHS does not have any general purpose hospital. statement showing the number of dispensaries in different cities is annexed.
- (b): Central Government employees residing in areas not covered by the CGHS avail health benefits under provisions of Central Services (Medical Attendance) Rules, 1944.
- (c) & (d): If private hospitals are ready to accept the package rates notified for various treatments for a city and the terms and conditions of empanelment, they can apply under the "Continuous Empanelment Scheme" which has been announced for various cities.(e) & (f): Due to resource constraints, CGHS is unable to expand to newer areas.